12.07 hrs.

PAPERS LAID ON THE TABLE

PETROLEUM (FIRST AMENDMENT)
RULES, 1982 UNDER PETROLEUM ACT,
1934 REVIEW ON AND ANNUAL REPORT OF
BHARAT LEATHER CORPORATION LIMITED, AGRA, FOR 1980-81 AND A STATEMENT
FOR DELAY

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table:

- (1) A copy of the Petroleum (First Amendment) Rules, 1982, (Hindi and English versions) published in Notification No. G.S.R. 315 in Gazette of India dated the 27th March, 1982, under sub-section (4) of section 29 of the Petroleum Act, 1934.
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Bharat Leather Corporation Limited, Agra, for the year 1980-81.
- (ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4282/82].
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-4283/82].

REVIEW ON AND ANNUAL REPORT OF THE SPONGE IRON IND) A LIMITED, HY-DERABAD, FOR 1980-81 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI

CHARANJIT CHANANA): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Sponge Iron India Limited, Hyderabad, for the year 1980-81.
 - (ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 1980-81, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4284/82].

ARMS (AMENDMENT) RULES, 1982 UNDER ARMS ACT, 1959

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Arms (Amendment) Rules, 1382, (Hindi and English versions) published in Notification No. G.S.R. 509 in Gazette of India dated the 5th June, 1982 under sub-section (3) of Section 44 of the Arms Act, 1959. [Placed in Library. See No. LT-4285/82].

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF SAHA INSTITUTE OF NUCLEAR PHYSICS, CALCUTTA FOR 1980-81, A STATEMENT FOR DELAY IN LAYING ITS ANNUAL REPORT OF AND REVIEW ON THE WORKING OF TATA MEMORIAL CENTRE, BOMBAY FOR 1980-81 AND STATEMENT FOR DELAY IN LAYING ITS ANNUAL

REPORT

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRIC P. N. SINGH): I beg to lay on the